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Industrial Committee on  
Chemical Industry, 4.2.94

It was decided that a suitable revival package should be worked out for IDPL, FCL and HFC.

The Ministry of Chemicals and Fertilisers is in the midst of working out such a package for the above mentioned units.

Industrial Committee of Road  
Transport, 13.3.93

It was suggested that the Terms of Reference for the next Transport policy Committee should include issues such as pricing, taxation, professional management of SRTCs, uniform wage policy, safety, pollution control, etc.

As a follow up to the decisions taken in the Tripartite Industrial Committee on Road Transport Industry, Planning Commission had issued guidelines to State Governments/S.R.T.U.s, on operational efficiency, financial performance and incremental demand for passenger traffic.

Industrial Committee on  
Electricity Generation and  
Distribution, 13.11.92

The Committee resolved that plant level Bipartite Committee be constituted for labour participation in management, effective grievance redressal machinery, improvement in productivity, vigilance in power consumption, identification of wasteful practices.

All the concerned Ministries/State Electricity Boards/Trade Unions have been requested to take necessary action on the matter. Employers and employees have assured that they would make every effort to find solution to problems of the industry through sustained mutual co-operation.

#### **Inclusion of Language in Eighth Schedule**

5036. SHRI VIJAY SINGH SOY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering the inclusion of some more language in the Eighth schedule;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The Government proposes to constitute a High Powered Body for evolving criteria for inclusion of any or more language in the Eighth Schedule to the Constitution of India. The question of inclusion of any language in the Eighth Schedule will be taken up in terms of the criteria to be evolved by the proposed Body.

#### **Shortage of Crude Oil, Kerosene and Diesel**

5037. SHRI AJAY KUMAR S. SARNAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India is facing shortage of crude oil, kerosene and diesel;

(b) if so, whether the Government have signed any agreement with United Arab Emirates to import crude oil, kerosene and diesel during the current year; and

(c) if so, the details indicating the quantities as well as possibilities of import of LNG and LPG from the Gulf States?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH